

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22-04-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/994/IB/2020  
IN  
PETITION NUMBER : IBA/210/2019  
NAME OF THE PETITIONER : CS Satyadevi Alamuri (RP) M/S L.S.P Agro Ltd.  
NAME OF THE RESPONDENTS : Kotak Mahindra Bank Ltd & 3 others  
UNDER SECTION : Sec 60 (5) of IBC, 2016

**ORDER**

In view of order dated 19.04.2021, matter is re-posted to **21.06.2021**.

[K. NATARAJAN]  
Deputy Registrar)

VS